

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs Shiv Narain Singh Sidhu & Ors.

Case No.90/2019

25.08.2020

Present : Ms. Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ashok Chikara, Ashok Jain, Lal Mani,
R.S.Sandhu and Ram Chander Arora.

Sh. Anindya Malhotra, Ld. Counsel along with accused S.N.S.Sidhu.

Sh. Manjeet Godara, Ld. Counsel for accused Atul Vashisth.


Sh. Chetnya Puri, LAC of accused Mohan Lal.

Sh. Baljinder Singh, LAC for accused Surjeet Singh.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by
Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of prosecution evidence. In view of the circular
No. Power/Gaz./RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-
Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.07.2020 of
Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for
PE on **26.09.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official
website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

25.08.2020

IN THE COURT OF SH VIMAL KUMAR YADAV, SPECIAL JUDGE (PC ACT), CBI-01,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

CBI Vs Shiv Narain Singh Sidhu & Ors.

Case No.91/2019

25.08.2020

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Sh. Hitender Kapur, Ld. Counsel for accused Ashok Jain, Lal Mani, R.S.Sandhu and Ram Chander Arora.

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